

12/4/90

Hon. Mr. P.S. Habib Mohammed, AM.
Hon. Mr. J.P. Sharma, J-M

Shri V.K. Shukla, appears and he wants to place ~~certain~~ placed before the Bench, certain matter relevant to the present application.

Put up tomorrow for admission. Shri V.K. Chaudhary, standing Counsel has taken notice.

J.P. Sharma
J.M.

V.K. Chaudhary
A.M.

11/4/90

Hon. Mr. P.S. Habib Mohammed, AM.
Hon. Mr. J.P. Sharma, J.M

Shri V.S. Tripathy, appears for the applicant. There are 6 connected applications, in this regard. The case of the applicant is that they were selected as Helper, but they are not been appointed. However, they have not made any representation against the grievance, to the authorities concerned.

The learned counsel for the respondents, Shri V.K. Chaudhary, accepted the notice, yesterday on behalf of the respondents and informed the Tribunal that certain relation of the applicant are working in the Boardarsha, so due permission.